

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30<sup>TH</sup> DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP NO.210 OF 2020

PETITIONERS:

1. UZHAVA SERVICE CO-OPERATIVE BANK LTD  
NO.A 305,PATTANAKKAD P.O, CHERTHALA-688531  
REPRESENTED BY ITS SECRETARY -JOHN K T
  
2. VARANAD SERVICE CO-OPERATIVE BANK LTD  
NO.1248,VARANAD P.O, CHERTHALA-688543  
REPRESENTED BY ITS SECRETARY - C P RAJAN
  
3. MUHAMMA SERVICE CO-OPERATIVE BANK LTD  
NO.1670, MUHAMMA P.O, CHERTHALA-688525  
REPRESENTED BY ITS SECRETARY -SUNIL KUMAR
  
4. SHERTALLAY SOUTH SERVICE CO-OPERATIVE BANK LTD  
NO.1344, SHERTALLAY P.O, CHERTHALA-688552  
REPRESENTED BY ITS SECRETARY -D BABU
  
5. ALLEPPEY ELECTRICITY EMPLOYEES CO-OPERATIVE SOCIETY LTD  
NO.A 769, POWER HOUSE P.O, ALAPPUZHA-688524  
REPRESENTED BY ITS SECRETARY - P U REKHA
  
6. KALAVOOR SERVICE CO-OPERATIVE BANK LTD  
NO.1497,KALAVOOR P.O, CHERTHALA-688522  
REPRESENTED BY ITS SECRETARY-FULL ADDITIONAL  
CHARGE VIJIMOL S
  
7. THURAVOOR SERVICE CO-OPERATIVE BANK LTD  
NO.935, THURAVOOR P.O, CHERTHALA-688533  
REPRESENTED BY ITS SECRETARY -L DAYANATHAN
  
8. THANNEERMUKAM SERVICE CO-OPERATIVE BANK LTD

NO.A 809, THANNEERMUKAM P.O, CHERTHALA-688527  
REPRESENTED BY ITS SECRETARY -AJITHKUMAR P D

9. ALLEPPY DISTRICT POSTAL & BSNL EMPLOYEES  
CO-OPERATIVE SOCIETY LTD  
NO.211,PICHU IYER JUNCTION, ALAPPUZHA P.O,PIN -688001  
REPRESENTED BY ITS SECRETARY -R ANEHITH

10 KAYIPPURAM SERVICE CO-OPERATIVE BANK LTD  
NO.1300,MUHAMMA P.O, CHERTHALA-688525  
REPRESENTED BY ITS SECRETARY -JAYA

11. PONNAD SERVICE CO-OPERATIVE BANK LTD  
NO.A 1171, MANNANCHERRY P.O, ALAPPUZHA -688538  
REPRESENTED BY ITS SECRETARY -MALAVIKA C G

12. THE THIRUNELLOOR SERVICE CO-OPERATIVE BANK LTD  
NO.1250,THRUNELLOOR P.O, CHERTHALA-688557  
REPRESENTED BY ITS SECRETARY -JIJIMOL

13. ALAPPUZHA JILLA CIVIL CRIMINAL COURT STAFF  
CO-OPERATIVE SOCIETY LTD  
JILLA COURT COMPLEX, ALAPPUZHA P.O, PIN-68813  
REPRESENTED BY ITS SECRETARY -RAJU C

14. MUTTOM SERVICE CO-OPERATIVE BANK LTD  
NO.A 1177, MUTTOM P.O, CHERTHALA-688524  
REPRESENTED BY ITS SECRETARY - MERCY JOHN

15. CHERTHALA GOVT SERVANTS CO-OPERATIVE BANK LTD  
NO.235, CHERTHALA P.O, CHERTHALA-688524  
REPRESENTED BY ITS SECRETARY -SANDHY C

16. KIZHAKKENALPATHIL SERVICE CO-OPERATIVE BANK LTD  
NO.1164, CHERTHALA P.O, CHERTHALA-688524  
REPRESENTED BY ITS SECRETARY - MADHU

17. THE KANJIKKUZHY SERVICE CO-OPERATIVE BANK LTD

NO.1558, S L PURAM P.O, CHERTHALA-688523  
REPRESENTED BY ITS SECRETARY -GEETHA

18. S L PURAM SERVICE CO-OPERATIVE BANK LTD  
NO.A 64, S L PURAM P.O, CHERTHALA-688523  
REPRESENTED BY ITS SECRETARY -INDIRA

19. CHERTHALA TALUK AGRICULTURAL CREDIT CO-OPERATIVE SOCIETY LTD  
NO.H W 11, CHERTHALA P.O, CHERTHALA-688533  
REPRESENTED BY ITS SECRETARY -A MINI.

20. CHERUVAM SERVICE CO-OPERATIVE BANK LTD  
NO.1817, VARANAM P.O, CHERTHALA-688555  
REPRESENTED BY ITS SECRETARY -N SATHEE

21. THE CHERTHALA HOUSING CO-OPERATIVE BANK LTD  
NO.A 335, CHERTHALA P.O, CHERTHALA-688533  
REPRESENTED BY ITS SECRETARY -D UDAYAKUMARI

22. KALLARKODE SERVICE CO-OPERATIVE BANK LTD  
NO.1813, SANATHANAPURAM P.O, KALLARKODE-688003  
REPRESENTED BY ITS SECRETARY -SREEJAMOL

23. AMBALAPPUZHA SERVICE CO-OPERATIVE BANK LTD  
NO.105, KAKKZHAM P.O, ALAPPUZHA-688005  
REPRESENTED BY ITS SECRETARY -B.SREEKUMAR

24. CHERTHALA CO-OPERATIVE URBAN SOCIETY LTD  
NO.2655, CHERTHALA P.O, CHERTHALA-688533  
REPRESENTED BY ITS SECRETARY IN -CHARGE SHAJI V.S

25. CHERTHALA TOWN SERVICE CO-OPERATIVE BANK LTD  
NO.1435, CHERTHALA P.O, CHERTHALA-688533  
REPRESENTED BY ITS SECRETARY - B VINOD

26. THE CHERTHALA SERVICE CO-OPERATIVE BANK LTD  
NO.1688, CHERTHALA P.O, CHERTHALA-688533  
REPRESENTED BY ITS SECRETARY-IN - CHARGE A T CHANDRABABU

27. VARANAM SERVICE CO-OPERATIVE BANK LTD  
NO.1317,VARANAM P.O, CHERTHALA-688555  
REPRESENTED BY ITS SECRETARY -PUSHKARAN T V

28. ALAPPY DISTRICT POLICE EMPLOYEES CO-OPERATIVE SOCIETY  
NO.A 946,ALAPPUZHA P.O, PIN-688012  
REPRESENTED BY ITS SECRETARY -K JAYAKRISHNAN

29. THANKEY SERVICE CO-OPERATIVE BANK LTD  
NO.1003, VAYALAR WEST P.O, CHERTHALA-688536  
REPRESENTED BY ITS SECRETARY -BIJU K

30. KADAKKARAPPALLY SERVICE CO-OPERATIVE BANK LTD  
NO.1125,KADAKKARAPPILLY P.O, CHERTHALA-688529  
REPRESENTED BY ITS SECRETARY -BRIJESH CHANDRAN

31. PALLIPURAM VILLAGE SERVICE CO-OPERATIVE BANK LTD  
NO.335,PALLIPURAM P.O, CHERTHALA-688541  
REPRESENTED BY ITS SECRETARY -SAJI JOB

32. PALLIPURAM SERVICE CO-OPERATIVE BANK LTD  
NO.1308,PALLIPURAM P.O, CHERTHALA-688541  
REPRESENTED BY ITS SECRETARY -RADHAKRISHNAN P

33. THURAVOOR KIZHAKKEKKARA SERVICE CO-OPERATIVE BANK LTD  
THURAVOOR P.O, CHERTHALA - 688532  
REPRESENTED BY ITS SECRETARY -GEETHADEVI

34. KUTHIYATHODE RURAL HOUSING CO-OPERATIVE SOCIETY  
NO.A 692,KUTHIYATHODE P.O, CHERTHALA-688533  
REPRESENTED BY ITS SECRETARY -SINDHUMOL M.S

35. ARTHUNKAL VILLAGE SERVICE CO-OPERATIVE BANK LTD  
NO.3772, ARTHUNKAL P.O, CHERTHALA-688530  
REPRESENTED BY ITS SECRETARY -ALICE M

36. CHANDIROOR SERVICE CO-OPERATIVE BANK LTD  
NO.959, CHANDIROOR P.O, CHERTHALA-6885471  
REPRESENTED BY ITS SECRETARY -ABDULKALAM

37. THURAVOOR SOUTH SERVICE CO-OPERATIVE BANK LTD  
NO.2727, THURAVOOR P.O, CHERTHALA-688532

REPRESENTED BY ITS SECRETARY -ANI T P

38. KALAVAMKODAM SERVICE CO-OPERATIVE BANK LTD  
NO.895,KALAVOMKODAM P.O, CHERTHALA-688524

REPRESENTED BY ITS SECRETARY -SHIBU K.R

39. VAYALAR SERVICE CO-OPERATIVE BANK LTD  
NO.1428, VAYALAR EAST P.O, CHERTHALA-688536

REPRESENTED BY ITS SECRETARY -SHYNIMOL P

40. VETTACKAL KARSHIKA SERVICE CO-OPERATIVE BANK LTD  
NO.4292,VETTACKKAL P.O, CHERTHALA-688587

REPRESENTED BY ITS SECRETARY -GAMGAPRASAD

41. VAYALAR KIZHAKKE SERVICE CO-OPERATIVE BANK LTD  
NO.1328, VAYALAR EAST P.O, CHERTHALA-688536

REPRESENTED BY ITS SECRETARY -SINDHU V A

42. KAVIL SERVICE CO-OPERATIVE BANK LTD  
NO.2093,PATTANAKKAD P.O, CHERTHALA-688531

REPRESENTED BY ITS SECRETARY -SANOJ C P

43. THE VETTACKKAL SERVICE CO-OPERATIVE BANK LTD  
NO.1812,VETTACKKAL P.O, CHERTHALA-688587

REPRESENTED BY ITS SECRETARY -AMBILI V C

44. VAYALAR PATTIKAJATHI SERVICE CO-OPERATIVE SOCIETY LTD  
NO.A 777, VAYALAR EAST P.O, CHERTHALA-688536

REPRESENTED BY ITS SECRETARY -ANEESYA M.S

45. AROOR GRAMEENA SERVICE CO-OPERATIVE BANK LTD  
NO.1436, AROOR P.O, CHERTHALA-688534

REPRESENTED BY ITS SECRETARY -JAYASREE R

46. AROOKUTTY SERVICE CO-OPERATIVE SOCIETY LTD  
NO.1008, AROOKUTTY P.O, CHERTHALA-688535

REPRESENTED BY ITS SECRETARY -SUJATHADEVI

47. SREEKANDAMANGALAM SERVICE CO-OPERATIVE BANK LTD  
NO.974, MUTTATHIPARAMBU P.O, CHERTHALA-688527  
REPRESENTED BY ITS SECRETARY IN CHARGE-ALICE VARGHESE

48. KANNANKARA SERVICE CO-OPERATIVE BANK LTD  
NO.1806, KANNANKARA P.O, CHERTHALA-688527  
REPRESENTED BY ITS SECRETARY - P L MARIAMMA

49. AMBALAPPUZHA THALUK AIDED SECONDARY  
SCHOOL EMPLOYEES CO-OPERATIVE BANK LTD  
NO.A 338, THATHAMPALLY P.O, ALAPPUZHA-68811  
REPRESENTED BY ITS SECRETARY - N ANILKUMAR

50. ARYAD LIMESHELL CO-OPERATIVE SOCIETY LTD  
NO.2462, KOMALPURAM P.O, CHERTHALA-688531  
REPRESENTED BY ITS SECRETARY - NAINA R

BY ADV. SRI..C. A. JOJO.

RESPONDENTS:

1. THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX ,  
KERALA REGION, MINISTRY OF FINANCE, GOVERNMENT OF INDIA  
CENTRAL REVENUE BUILDING, I.S PRESS ROAD, KOCHI-682018

2. THE COMMISSIONER OF INCOME TAX (TDS)  
C.R BUILDING, I.S PRESS ROAD, KOCHI-682018

3. INCOME TAX OFFICER (TDS) ,  
OFFICE OF THE INCOME TAX DEPT, ALAPPUZHA - 688011

4. THE KERALA STATE CO-OPERATIVE BANK LTD  
OPP. MUNICIPAL TOWN HALL, ALAPPUZHA, KERALA-688011

5. THE REGISTRAR OF CO-OPERATIVE SOCIETIES ,  
JAWAHAR SAHAKARANA BHAVAN,  
D.P.I JUNCTION , THYCAUD P.O,  
THIRUVANATHAPURAM-695014

R1-3 BY ADV.JOSE JOSEPH, SC  
R4 BY ADV.GILBERT CORREYA, SC  
R5 BY SRI.K.P.HARISH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
30.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**BECHU KURIAN THOMAS, J.**

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**W.P.(C) TMP No.210 of 2020**  
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**Dated this the 30<sup>th</sup> day of April, 2020**

**ORDER**

Adv. Jose Joseph, learned Standing Counsel for the Income Tax takes notice on behalf of respondents 1 to 3. Adv. Gilbert Correya, learned Standing Counsel takes notice on behalf of the 4<sup>th</sup> respondent and the Government Pleader takes notice on behalf of the 5<sup>th</sup> respondent.

Recovery under Section 194N of the Income Tax Act as against the petitioners pursuant to Exts.P1 to P15 shall stand stayed for a period of three months from today.

Post the Writ Petition along with the connected matters on 27.05.2020.

**BECHU KURIAN THOMAS  
JUDGE**



## APPENDIX

### PETITIONERS EXTS:

EXHIBIT-P1 -TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED BY  
THE 4<sup>TH</sup> RESPONDENT BANK TO THE 1<sup>ST</sup> PETITIONER

EXEXHIBIT-P2 - TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 2ND PETITIONER

EXEXHIBIT-P3 -TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 3<sup>RD</sup> PETITIONER

EXEXHIBIT-P4 -TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 4<sup>TH</sup> PETITIONER

EXEXHIBIT-P5 -TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 5<sup>TH</sup> PETITIONER

EXEXHIBIT-P6 -TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 6<sup>TH</sup> PETITIONER

EXEXHIBIT-P7 -TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 7<sup>TH</sup> PETITIONER

EXEXHIBIT-P8-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED BY  
THE 4<sup>TH</sup> RESPONDENT BANK TO THE 8<sup>TH</sup> PETITIONER

EXEXHIBIT-P9-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED BY  
THE 4<sup>TH</sup> RESPONDENT BANK TO THE 9<sup>TH</sup> PETITIONER

EXEXHIBIT-P10-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 10<sup>TH</sup> PETITIONER

EXEXHIBIT-P11-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 11<sup>TH</sup> PETITIONER

EXEXHIBIT-P12-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 12<sup>TH</sup> PETITIONER

EXEXHIBIT-P13-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 13<sup>TH</sup> PETITIONER

EXEXHIBIT-P14-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 14<sup>TH</sup> PETITIONER

EXEXHIBIT-P15-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 15<sup>TH</sup> PETITIONER

EXEXHIBIT-P16-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 16<sup>TH</sup> PETITIONER

EXEXHIBIT-P17-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 17<sup>TH</sup> PETITIONER

EXEXHIBIT-P18-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 18<sup>TH</sup> PETITIONER

EXEXHIBIT-P19-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 19<sup>TH</sup> PETITIONER

EXEXHIBIT-P20-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 20<sup>TH</sup> PETITIONER

EXEXHIBIT-P21-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 21<sup>ST</sup> PETITIONER

EXEXHIBIT-P22-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 22<sup>ND</sup> PETITIONER

EXEXHIBIT-P23-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 23<sup>RD</sup> PETITIONER

EXEXHIBIT-P24-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 24<sup>TH</sup> PETITIONER

EXEXHIBIT-P25-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 25<sup>TH</sup> PETITIONER

EXEXHIBIT-P26-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT

EXEXHIBIT-P27-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 27<sup>TH</sup> PETITIONER BANK TO  
THE 26<sup>TH</sup> PETITIONER

EXEXHIBIT-P28-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 28<sup>TH</sup> PETITIONER

EXEXHIBIT-P29-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 29<sup>TH</sup> PETITIONER

EXEXHIBIT-P30-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 30<sup>TH</sup> PETITIONER

EXEXHIBIT-P31-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 31<sup>ST</sup> PETITIONER

EXEXHIBIT-P32-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 32<sup>ND</sup> PETITIONER

EXEXHIBIT-P33-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 33<sup>RD</sup> PETITIONER

EXEXHIBIT-P34-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 34<sup>TH</sup> PETITIONER

EXEXHIBIT-P35-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 35<sup>TH</sup> PETITIONER

EXEXHIBIT-P36-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 36<sup>TH</sup> PETITIONER

EXEXHIBIT-P37-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 37<sup>TH</sup> PETITIONER

EXEXHIBIT-P38-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 38<sup>TH</sup> PETITIONER

EXEXHIBIT-P39-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 39<sup>TH</sup> PETITIONER

EXEXHIBIT-P40-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 40<sup>TH</sup> PETITIONER

EXEXHIBIT-P41TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED BY  
THE 4<sup>TH</sup> RESPONDENT BANK TO THE 41<sup>ST</sup> PETITIONER

EXEXHIBIT-P42-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 42<sup>ND</sup> PETITIONER BANK TO  
THE 26<sup>TH</sup> PETITIONER

EXEXHIBIT-P43-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 43<sup>RD</sup> PETITIONER

EXEXHIBIT-P44-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 44<sup>TH</sup> PETITIONER

EXEXHIBIT-P45-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 45<sup>TH</sup> PETITIONER

EXEXHIBIT-P46-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 46<sup>TH</sup> PETITIONER

EXEXHIBIT-P47-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 47<sup>TH</sup> PETITIONER

EXEXHIBIT-P48-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 48<sup>TH</sup> PETITIONER

EXEXHIBIT-P49-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 49<sup>TH</sup> PETITIONER

EXEXHIBIT-P50-TRUE COPY OF THE NOTICE DATED 11.3.2020 ISSUED  
BY THE 4<sup>TH</sup> RESPONDENT BANK TO THE 50<sup>TH</sup> PETITIONER